GOVERNMENT OF INDIA ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

STARRED QUESTION NO:56
ANSWERED ON:20.07.2016
Promotion of IT Industry
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Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the steps proposed to be taken by the Government to boost Information Technology (IT) during the current year at National/State levels;
- (b) whether Union Government has received proposals for financial assistance for promotion of Information Technology Industry from State Governments, if so, the details thereof, State-wise including Goa;
- (c) whether proposals have also been received from various State Governments to open Information Technology Institutes for advance computer and communication technology at the national level; and
- (d) if so, the details thereof and the follow up action taken by the Government on these proposals?

Answer

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. *56 FOR 20.07.2016 REGARDING PROMOTION OF IT INDUSTRY â€|â€|â€|.

(a) and (b): The Government has been actively supporting the sector, with the IT sector being the key partner in the various flagship programmes of the government like Digital India, Make in India, Skill India, E-governance and Startup India. These programmes are creating an enabling eco-system for promotion of IT industry. Under Digital India programme, various schemes/projects are being implemented by the Government to boost Information Technology during the current year at National/State levels, which includes India BPO Promotion Scheme (IBPS) for promotion of BPO/ITES operations across the country, with an outlay of about Rs.493 crore. About 48,300 seats have been planned with distribution across State(s)/UT(s) including the State of Goa based on population percentage as per Census 2011, excluding metro cities including their urban agglomeration viz. Bangalore, Chennai, Hyderabad, Kolkata, Mumbai, NCR (Delhi, Gurgaon, Noida, Faridabad), and Pune and States of North East Region (NER). The state-wise allocation of BPO/ITES seats is at Annexure-I. For selection of companies under IBPS, online bidding, through Request For Proposal (RFP) document was published on 30.04.2016 with last date of bid submission as 08.07.2016. The details of the scheme are available at www.deity.gov.in/ibps. As per the eligibility criteria, the companies registered under the Companies Act 1956/2013 can participate in the IBPS directly. However, the representative of State Governments are part of IBPS Management Committee (IMC) for effective implementation of the scheme across the country. Further, department has drawn-up a scheme to make 6 crore households digitally literate in rural India over a 3 year period.

(c) and (d): The Ministry of Electronics and IT has not received any proposal from State Governments to open Information Technology Institutes for advance computer and communication technology. However, Ministry of Electronics and IT invited proposals from States/UTs to set up Electronics and ICT Academies aimed at faculty/mentor development at leading central institutions in the country. After detailed processing and examination, the Empowered Committee recommended the setting up of said academies at the 7 institutions. Accordingly, Ministry of Electronics and IT in November, 2014 has approved the scheme with a total outlay of Rs. 147.48 crore over a period of 5 years. These academies have been set up at the following institutions:

- (i) National Institute of Technology (NIT), Warangal
- (ii) Indian Institute of Information Technology, Design and Manufacturing (IIITDM), Jabalpur
- (iii) Indian Institute of Technology ((IIT), Guwahati
- (iv) National Institute of Technology (NIT), Patna
- (v) Indian Institute of Technology (IIT), Kanpur
- (vi) Indian Institute of Technology (IIT), Roorkee
- (vii) Malaviya National Institute of Technology (MNIT), Jaipur

Annexure

IBPS BPO Seats Distribution across State(s)/UT(s) based on population % as per Census 2011 State/UT Population Population % Seats by population % Seats Rounded-off to nearest hundred Andhra Pradesh 493,86,799 4.56 2,189 2200 Bihar 1040,99,452 9.61 4,615 4600

Chhattisgarh 255,45,198 2.36 1,132 1100 Goa 14,58,545 0.13 65 100 Gujarat 604,39,692 5.58 2,679 2700 Haryana* 230,44,841 2.13 1,022 1000 Himachal Pradesh 68,64,602 0.63 304 300 Jammu & Kashmir 125,41,302 1.16 556 600 Jharkhand 329,88,134 3.05 1,462 1500 Karnataka* 525,95,898 4.86 2,333 2300 Kerala 334,06,061 3.09 1,481 1500 Madhya Pradesh 726,26,809 6.71 3,219 3200 Maharashtra* 889,10,077 8.21 3,941 3900 Orrisa 419,74,218 3.88 1,861 1900 Punjab 277,43,338 2.56 1,230 1200 Rajasthan 685,48,437 6.33 3,039 3000 Telangana* 274,44,644 2.53 1,214 1200 Tamilnadu* 634,51,020 5.86 2,813 2800 Uttar Pradesh* 1991,69,960 18.39 8,827 8800 Uttarakhand 100,86,292 0.93 447 400 West Bengal* 771,63,579 7.13 3,422 3400 Andaman & Nicobar Island 3,80,581 0.04 17 100 Chandigarh 10,55,450 0.10 47 100 Dadra & Nagar Haveli 3,43,709 0.03 15 100 Daman & Diu 2,42,911 0.02 11 100 Lakshadweep 64,429 0.01 3 100 Puducherry 12,47,953 0.12 55 100 Total 10828,23,931 100.00 48,000 48,300

Note:

- 1. Total 48,000 seats have been distributed based on population percentage among States/UTsas per Census 2011, and then rounded-off to nearest 100.
- 2. Minimum seats support for a State/UT = 100
- 3. *Population of all the States of North East Region and Urban Agglomeration Population of certain cities [Bengaluru, Chennai, Delhi-NCR (Gurgaon, Faridabad, Noida), Hyderabad, Kolkata, Mumbai, Pune] is subtracted from the respective State"s Population and subsequently from overall population of Country.
